

Displaced Persons from West Pakistan

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*940. { Shri Rameshwar Tantia:
Shri Ajit Singh Sarhadi:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 902, on the 14th August, 1957, and state:

(a) the number of displaced persons at Lahore Camp awaiting repatriation to India;

(b) the steps taken by Government for their early repatriation;

(c) the steps taken for the rehabilitation of displaced persons in Amritsar Camp; and

(d) whether their claims for the properties left in West Pakistan are proposed to be considered?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) One.

(b) The person concerned has been in the Camp only since the end of September, 1957. Efforts are being made to repatriate him as early as possible.

(c) A scheme for the resettlement of about 160 Kohati families in Sirohi District of Rajasthan is being finalised. Efforts are also being made to find land or employment or some kind of vocation for the remaining families.

(d) No.

Shri Rameshwar Tantia: With respect to the properties left by such persons in West Pakistan for which we have to pay them here, may I know whether we will realise it from the Pakistan Government or not?

Shri Mehr Chand Khanna: Is the hon. Member referring to the displaced persons who came in the early stages or those who are coming to India now?

Mr. Deputy-Speaker: He might be referring to those who are mentioned in the question.

Shri Rameshwar Tantia: My question was, with regard to the property which has been left in West Pakistan by such persons for which we are paying them here, we will get that money?

Mr. Deputy-Speaker: To whom are we paying?

Shri Rameshwar Tantia: To the displaced persons who are coming to India from Pakistan.

Mr. Deputy-Speaker: That is, both in camp and all those who have come since 1947? These have been settled long ago. Perhaps the hon. Member is too late.

Shri B. S. Murthy: May I know whether the attention of the hon. Minister has been drawn to a press note that several Harijans, men, women and children, who are willing to come to India were being prevented by the Pakistan Government by one way or the other; if so, may I know what steps are proposed to be taken to see that those who are willing to come here are allowed to come freely?

Mr. Deputy-Speaker: That question has already been answered by the Prime Minister.

Shri D. C. Sharma: May I know if it is in view of the fact that there is only one inmate at present in the Lahore Camp that it has been decided to close this camp?

Shri Mehr Chand Khanna: We are not closing this camp on account of the fact that only one person is there. In our view there is no need for the camp any longer.

Technical Centres

*942. Shri M. K. Krishna: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that under the Indo-Japanese Technical Agree-

ment, technical centres are proposed to be opened in the country.

(b) if so, how many such centres will be opened;

(c) whether the entire amount for running these centres will be borne by India;

(d) the financial arrangements; and

(e) how many centres are proposed in the south, particularly in Andhra?

The Minister of Industry (Shri Manubhai Shah): (a) to (e). No agreement has so far been concluded between the Governments of India and Japan for setting up technical training centres in India. The proposal is in a very preliminary stage at present and details are being worked out.

Shri M. R. Krishna: Since the village and cottage industries functioning in this country are designed on the pattern of Japan, may I know whether any team has so far been sent to Japan to study those industries or whether any experts from Japan are likely to come to this country?

Shri Manubhai Shah: No official team for this specific purpose has gone. But there have been several contacts, and several officers and experts have gone there from time to time, and Japanese experts also have come here. We very much like to see, like other countries, for instance Britain, Germany and the United States, that we take up some of the patterns of small-scale industries as in Japan as we are doing from other countries.

Shri M. R. Krishna: May I know whether the small-scale industries and other training given under the United States Technical Assistance scheme differs from the one which is likely to be started with the Japanese help?

Shri Manubhai Shah: This particular scheme about which there is a mention in the two Prime Ministers' statement, is meant for an intensive training in the technology of small-

scale production, and that will be giving training to about fifty to sixty industries in one place.

Shrimati Renuka Ray: Is it a fact that the West Bengal Government sent a study team to Japan and they have drawn up some such schemes, and may I know whether the Central Government has given any aid or is proposing to give any aid to the cottage industries started under the Japanese method in West Bengal?

Shri Manubhai Shah: As the hon. Member is aware, the Chief Minister of West Bengal himself led the team that went to Japan, and they have made certain studies. But no formal scheme from them has been received by the Government of India for any assistance, technical or financial.

Dr. Gohokar: May I know in what particular industries this agreement will be useful?

Shri Manubhai Shah: For the present we are thinking of small machine tool industry, foundry and also light electrical industry.

काजू के कारखाने

*२४३. श्री आसकर : क्या बालिख्व तथा उखोन मंत्री यह बताने का कृपा करेंगे कि -

(क) क्या सरकार को यह ज्ञान है कि काजू के, जिम्मे काफ़ आसकर प्राप्त होने हैं, कारखाने स्थापित जिने (बम्बाई राज्य) में बन्ध हो रहे हैं,

(ख) यदि हां, तो क्या सरकार ने उनके बन्ध होने के कारणा के बारे में जांच की है,

(ग) क्या सरकार को यह ब ज्ञात है कि हजारों मजदूर बेकार हो गये हैं और उनका आर्थिक हालत बहुत खराब है ; और